

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

## **N O T I F I C A T I O N**

Dated- Guwahati, the 05<sup>th</sup> February, 2015

No.HC.VII-348(Pt.-I)/2012/**661**/A ### Hon'ble the High Court has been pleased to direct the following **Ubuntu-Linux Master Trainers to attend a refresher-cum-advanced training programme on UBUNTU Linux operating system & CIS, scheduled to be held from 18.02.2015 to 21.02.2015 in the Auditorium of the High Court of Tripura, Capital Complex, Agartala-**

| <b>ASSAM</b>    |                           |   |
|-----------------|---------------------------|---|
| Sl No           | Name                      | Designation   |
| 1.              | Shri Pranjal Das          | District & Sessions Judge, Kamrup, Amingaon                     |
| 2.              | Shri Darak Ullah          | Chief Judicial Magistrate, Jorhat                               |
| 3.              | Shri Manash Baruah        | Chief Judicial Magistrate, Sonitpur, Tezpur                     |
| 4.              | Shri C. Chaturvedy        | Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur |
| 5.              | Shri Yusuf Azaz           | Civil Judge & Asstt. Sessions Judge, Dhubri                     |
| 6.              | Smti. Tripti Ari          | Addl. Chief Judicial Magistrate, Nagaon                         |
| 7.              | Shri Debojit Parasar      | Sub-Divisional Judicial Magistrate (M), Chapakhowa, Sadiya      |
| 8.              | Shri Rana Dutta           | Sub-Divisional Judicial Magistrate (M), Kamrup, Rangia          |
| <b>NAGALAND</b> |                           |   |
| 9.              | Smti. Mezivolu T. Therieh | Chief Judicial Magistrate, Kohima, Nagaland                     |
| 10.             | Shri Inalo Zhimomi        | Chief Judicial Magistrate, Dimapur, Nagaland                    |
| <b>MIZORAM</b>  |                           |   |
| 11.             | Dr. HTC Lalrinchhana      | Chief Judicial Magistrate-cum-Sr. Civil Judge, Saiha, Mizoram   |
| 12.             | Smti. Julie Lalrinzami    | Senior Civil Judge, Mamit, Mizoram                              |

**The nominated Officers are directed to carry their officially allotted laptop with them while attending the programme ensuring that latest version of Ubuntu (14.04) is installed in their laptop.**

No.HC.VII-348(Pt.-I)/2012/**662**/A ### Hon'ble the High Court has been pleased to direct the following **Judicial Officers to attend a training programme on UBUNTU Linux operating system and CIS, scheduled to be held from 22.02.2015 to 25.02.2015 in the Auditorium of the High Court of Tripura, Capital Complex, Agartala-**

| <b>ASSAM</b> |                             |   |
|--------------|-----------------------------|---|
| Sl No        | Name                        | Designation   |
| 1.           | Shri Jitu Moni Barman       | Chief Judicial Magistrate, Kokrajhar                        |
| 2.           | Shri Biprajit Roy           | Civil Judge & Asstt. Sessions Judge, Goalpara               |
| 3.           | Shri Ratnadip Bhattacharjee | Civil Judge & Asstt. Sessions Judge, NO.2, Kamrup, Guwahati |

|                          |                                      |   |
|--------------------------|--------------------------------------|---|
| 4.                       | Shri Mahmud Hussain<br>Barbhuiya     | Secretary, District Legal Services Authority, Cachar,<br>Silchar  |
| 5.                       | Shri Nishanta Goswami                | Sub-Divisional Judicial Magistrate (M), Margherita  |
| 6.                       | Shri Chaturjya Prasad<br>Talukdar    | Sub-Divisional Judicial Magistrate (S), Nagaon ( <b><i>under<br/>order of transfer as Sub-Divisional Judicial<br/>Magistrate (M), Hojai</i></b> ) |
| <b>NAGALAND</b>          |                                      |   |
| 7.                       | Shri Ajongba Imchen                  | Civil Judge (Jr. Divn.), Peren, Nagaland  |
| 8.                       | Smti Wonchibeni<br>Vandanshan Patton | Civil Judge (Jr. Divn.), Tuensang, Nagaland   |
| 9.                       | Shri Atoka Achumi                    | Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, 1 <sup>st</sup><br>Class, Zunheboto, Nagaland  |
| <b>MIZORAM</b>           |                                      |   |
| 10.                      | Shri Liansangzuala                   | Chief Judicial Magistrate-cum- Senor Civil Judge,<br>Kolasib, Mizoram   |
| 11.                      | Smt. Gracy L. Bawitlung              | Senior Civil Judge, Lunglei, Mizoram  |
| <b>ARUNACHAL PRADESH</b> |                                      |   |
| 12.                      | Shri Tailang Laji                    | Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.)<br>Tawang, Arunachal Pradesh   |

**The nominated Officers are directed to carry their officially allotted laptop with them while attending the programme ensuring that latest version of Ubuntu (14.04) is installed in their laptop.**

By order,  
Sd/- R.A. Tapadar  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-348(Pt.-I)/2012/**663 - 706/A** dated 05.02.2015

Copy forwarded for information and necessary action to:

1. Shri Ashok T. Ukrani, Member (Judicial), e-Committee, Supreme Court of India
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer(s) is / are placed on deputation for participating in the training programme on condition that (a) the Officer(s) will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

8. The Registrar General, High Court of Tripura.
9. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
- 10. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Jorhat / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhubri / Tinsukia / Nagaon / Kokrajhar / Goalpara / Cachar, Silchar. He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.**

11. The Registrar–cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. **The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. He is requested to inform the nominated participants of his State accordingly.**
13. The Joint Registrar, Judl. / PM & P / Vig. / Admn.-I., Gauhati High Court, Guwahati
14. **The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to inform the nominated participant of his State accordingly.**
15. **The CPC, High Court of Tripura.**
16. Shri Pranjal Das, District & Sessions Judge, Kamrup, Amingaon
17. Shri Darak Ullah, Chief Judicial Magistrate, Jorhat
18. Shri Manash Baruah, Chief Judicial Magistrate, Sonitpur, Tezpur
19. Shri Jitu Moni Barman, Chief Judicial Magistrate, Kokrajhar
20. Shri Biprajit Roy, Civil Judge & Asstt. Sessions Judge, Goalpara
21. Shri C. Chaturvedy, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
22. Shri Ratnadip Bhattacharjee, Civil Judge & Asstt. Sessions Judge, NO.2, Kamrup, Guwahati
23. Shri Mahmud Hussain Barbhuiya, Secretary, District Legal Services Authority, Cachar, Silchar
24. Shri Yusuf Azaz, Civil Judge & Asstt. Sessions Judge, Dhubri
25. Smti. Tripti Ari, Addl. Chief Judicial Magistrate, Nagaon
26. Shri Debojit Parasar, Sub-Divisional Judicial Magistrate (M), Chapakhowa, Sadiya
27. Shri Rana Dutta, Sub-Divisional Judicial Magistrate (M), Kamrup, Rangia
28. Shri Nishanta Goswami, Sub-Divisional Judicial Magistrate (M), Margherita
29. Shri Chaturjya Prasad Talukdar, Sub-Divisional Judicial Magistrate (S), Nagaon (under order of transfer as Sub-Divisional Judicial Magistrate (M), Hojai)
30. Smti. Mezivolu T. Therieh, Chief Judicial Magistrate, Kohima, Nagaland
31. Shri Inalo Zhimomi, Chief Judicial Magistrate, Dimapur, Nagaland
32. Shri Ajongba Imchen, Civil Judge (Jr. Divn.), Peren, Nagaland
33. Smti Wonchibeni Vandanshan Patton, Civil Judge (Jr. Divn.), Tuensang, Nagaland
34. Shri Atoka Achumi, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, 1<sup>st</sup> Class, Zunheboto, Nagaland
35. Dr. HTC Lalrinchhana, Chief Judicial Magistrate-cum-Sr. Civil Judge, Saiha, Mizoram
36. Shri Liansangzuala, Chief Judicial Magistrate-cum- Senor Civil Judge, Kolasib, Mizoram
37. Smti. Julie Lalrinzami, Senior Civil Judge, Mamit, Mizoram
38. Smt. Gracy L. Bawitlung, Senior Civil Judge, Lunglei, Mizoram
39. Shri Tailang Laji, Judicial Magistrate, 1<sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Tawang, Arunachal Pradesh

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

***The nominated Judicial Officers should reach well before the start of the programme and may leave in the late evening or next day of the last day of the training programme. They are to send their travel itinerary to the "CPC, High Court of Tripura (e-mail : [cpc-trp@ajj.gov.in](mailto:cpc-trp@ajj.gov.in)) at the earliest so that necessary arrangement can be made for their accommodation etc.***

40. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
41. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
42. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
43. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
44. The CA to Registrar General, Gauhati High Court, Guwahati.
45. Office File.

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**